

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/20710/2025 BLAPL/7175/2025	GAJI @ RABINDRA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BARANGA /479 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001388/2024
2	D-BLAPL/20656/2025 BLAPL/7176/2025	NITYANANDA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /68 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR CT/0000264/2022
3	D-BLAPL/20657/2025 BLAPL/7177/2025	KISHOR @ NANDKISHOR AGARWAL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	LAKHANPUR /123 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001247/2025
4	D-BLAPL/20663/2025 BLAPL/7178/2025	DHANANJAYA SAHOO VS STATE OF ODISHA (EOW)	BINI MISHRA VS	EOW,BHUBANESWAR /2 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000002/2025
5	D-BLAPL/20544/2025 BLAPL/7179/2025	BULU LENKA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	FATEGARH /276 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000018/2025
6	D-BLAPL/18673/2025 BLAPL/7180/2025	MARTUJA BISWAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) 2(A)CC/0000010/2024
7	D-BLAPL/20504/2025 BLAPL/7181/2025	TATHASTU PRUSTY VS STATE OF ODISHA	RAMDAS ACHARY VS	JATNI P.S. /90 /2025 J.M.F.C.,JATNI(Khordha) GR/0000153/2025
8	D-BLAPL/20306/2025 BLAPL/7182/2025	HANIF MONDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000175/2025
9	D-BLAPL/20511/2025 BLAPL/7183/2025	DAYANIDHI BAG VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPURE VIGILANCE /24 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Khordha) GR/0000009/2025
10	D-BLAPL/20466/2025 BLAPL/7184/2025	VAKEEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000176/2025
11	D-BLAPL/20316/2025 BLAPL/7185/2025	PINTU MANDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000173/2025

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12	D-BLAPL/19725/2025 BLAPL/7186/2025	BIPRA MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /52 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000090/2025
13	D-BLAPL/19947/2025 BLAPL/7187/2025	BABU @ SRIKHETRA KANDI VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUDWAR /374 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000163/2024
14	D-BLAPL/20167/2025 BLAPL/7188/2025	JUDHISTHIR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KALAMPUR /69 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000216/2024
15	D-BLAPL/19497/2025 BLAPL/7189/2025	AJAY @ AJAYA KUMAR SAHOO VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	MAHANGA /86 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000140/2025
16	D-BLAPL/20195/2025 BLAPL/7190/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000193/2025
17	D-BLAPL/20647/2025 BLAPL/7191/2025	JITENDRA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PAHALA /191 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000302/2025
18	D-BLAPL/20621/2025 BLAPL/7192/2025	SAROJ KUMAR DIGAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000013/2025
19	D-BLAPL/20652/2025 BLAPL/7193/2025	SK. TAJUDDIN @ LALU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JALESWAR /43 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/0000017/2023
20	D-BLAPL/18898/2025 BLAPL/7194/2025	SANIA SISHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /54 /2011 DISTRICT AND SESSIONS JUDGE,MALK CT/0000007/2024
21	D-BLAPL/20141/2025 BLAPL/7195/2025	TRINATH PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000002/2025
22	D-BLAPL/20309/2025 BLAPL/7196/2025	ISWARAM BANDICHHOD @ ISHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOKSARA /100 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000098/2025
23	D-BLAPL/20626/2025	BIKI RANJAN BEHERA	AMLAN MOHANTY	BINJHARPUR /282 /2023

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	BLAPL/7197/2025	VS STATE OF ODISHA	VS	A.D.J.,JAJPUR(Jajapur) CT/0000256/2023
24	D-BLAPL/20584/2025 BLAPL/7198/2025	SAROJINI MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001534/2024
25	D-BLAPL/20582/2025 BLAPL/7199/2025	HEMANT KUMAR MOHAPTRA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001534/2024
26	D-BLAPL/20583/2025 BLAPL/7200/2025	GANESWAR SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	KHUNTUNI /37 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000132/2024
27	D-BLAPL/20734/2025 BLAPL/7201/2025	MANIKA BAGHASINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /20 /2025 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000047/2025
28	D-BLAPL/20604/2025 BLAPL/7202/2025	BIBHUTI MALICK @ SANKARA @ BIBHUTI MALIK VS STATE OF ODISHA	ABHAS MOHANTY VS	NAIKANI-DIHI /28 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000120/2025
29	D-BLAPL/20539/2025 BLAPL/7203/2025	JAYDISH MANIA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JATNI P.S. /90 /2025 J.M.F.C.,JATNI(Khordha) GR/0000153/2025
30	D-BLAPL/20575/2025 BLAPL/7204/2025	SARAT TURUK @ SARAT KUMAR TURUK VS STATE OF ODISHA	SATYABRATA DASH VS	NARAYANPATNA /30 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000103/2025
31	D-BLAPL/20694/2025 BLAPL/7205/2025	GANDUA @ SAHADEV BEHERA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	NIMAPADA /75 /2025 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000018/2025
32	D-BLAPL/20741/2025 BLAPL/7206/2025	PRASANTA SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	MANGALA BAG /207 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000557/2025
33	D-BLAPL/20137/2025 BLAPL/7207/2025	PINTU @ AMAR BHUYAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	PIPLI /364 /2024 J.M.F.C.,PIPLI(Puri) GR/0000650/2024
34	D-BLAPL/20696/2025 BLAPL/7208/2025	MANTU MUKHI VS	SUDHANSU SEKHAR DASH VS	Maitri Vihar PS /161 /2025 DISTRICT & SESIONS JUDGE,BHUBANE

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35	D-BLAPL/20324/2025 BLAPL/7209/2025	STATE OF ODISHA GOPINATH DEY VS STATE OF ODISHA	DR. SUJATA DASH VS	TR/0000213/2025 BALASORE TOWN /136 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000422/2025
36	D-BLAPL/20199/2025 BLAPL/7210/2025	PRAKASH KUMAR SAHU VS STATE OF ODISHA	KIRTIRAJ NANDA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor
37	D-BLAPL/20631/2025 BLAPL/7211/2025	STATE OF ODISHA SK. GULZAR VS	SAROJ KUMAR PADHI VS	TR/0000066/2025 INDUASTRIAL,NISA /176 /2012 A.D.J.,ANGUL(Anugul) CT/0000022/2015
38	D-BLAPL/20078/2025 BLAPL/7212/2025	STATE OF ODISHA AKASH BAG VS	SUSHANTA KUMAR JOSHI VS	KANTABANJI /96 /2024 A.D.J.,KANTABANJI(Balangir) SC/0000033/2024
39	D-BLAPL/19962/2025 BLAPL/7213/2025	STATE OF ODISHA KAILASH CHANDRA SAHOO @ KAIYA VS	SMRUTI RANJAN ROUT VS	MAHANGA /86 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000140/2025
40	D-BLAPL/20177/2025 BLAPL/7214/2025	STATE OF ODISHA AKASH BISOYI VS	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /222 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000336/2025
41	D-BLAPL/20138/2025 BLAPL/7215/2025	STATE OF ODISHA RABI NARAYAN NAYAK VS	KURESH PRASAD DASH VS	BHANJANAGAR /720 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000010/2025
42	D-BLAPL/20150/2025 BLAPL/7216/2025	STATE OF ODISHA JASHOBANTA @ JASABANTA PRADHAN VS	GOUTAM CHARAN ROUT VS	BALIPATNA /119 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000417/2025
43	D-BLAPL/20546/2025 BLAPL/7217/2025	STATE OF ODISHA DAMBARUDHAR PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
44	D-BLAPL/20549/2025 BLAPL/7218/2025	STATE OF ODISHA HEMANTA PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
45	D-BLAPL/20330/2025 BLAPL/7219/2025	STATE OF ODISHA ANANTA PATRA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /42 /2025 A.D.J.,ASKA(Ganjam) ST/0000078/2025

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46	D-BLAPL/20531/2025 BLAPL/7220/2025	SIBA PADIAMI @ SHIBA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
47	D-BLAPL/20700/2025 BLAPL/7221/2025	SURESH KUMAR BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /81 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP CT/0000194/2024
48	D-BLAPL/20393/2025 BLAPL/7222/2025	RAJESH MAHARANA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
49	D-BLAPL/20533/2025 BLAPL/7223/2025	SITA KABASI @ SITARAM KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
50	D-BLAPL/20087/2025 BLAPL/7224/2025	SATAM MISTRI @ SATTAM MISTRY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /146 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000042/2025
51	D-BLAPL/19042/2025 BLAPL/7225/2025	NILU @ SARAT BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALANGA /64 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000033/2025
52	D-BLAPL/19460/2025 BLAPL/7226/2025	DAMAYANTI MUKHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NILGIRI /224 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000172/2025
53	D-CMAPL/26856/2025 CMAPL/205/2025	PAIDA BEHERA VS CHIEF EXECUTIVE OFFICER, BALASORE	ADV. VS	// () //
54	D-CMP/27598/2025 CMP/1033/2025	PRAFULLA CHANDRA PATRA VS UMESH CHANDRA MOHAPATRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE(SD), PATTAMUNDAI(Kenc CS/0000115/2001
55	D-CMP/27509/2025 CMP/1034/2025	NASIR KHAN VS NASIR HUSSEN	CHITTA RANJAN BEHERA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000081/2023
56	D-CMP/20869/2025 CMP/1035/2025	DR.RASHMI REKHA PEPPIN @ RASHMI PEPPIN VS SUPRIYA SINGH	PRADEEP KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000011/2015
57	D-CMP/27584/2025	M/S. WELLNESS RESEARCH FOUNDATION, KHURDA	DEBASHIS NANDA	//

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	CMP/1036/2025	VS ASHOK KUMAR MOHANTY	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000803/2019
58	D-CMP/24070/2025 CMP/1037/2025	SANKARSAN BISWAL VS BANSIDHAR PRADHAN	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD) CUM ASJ AT ODAGA CS/0000192/2024
59	D-CMP/26543/2025 CMP/1038/2025	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE IA/0000004/2025
60	D-CONTC/25850/2025 CONTC/3094/2025	KALINGA WARRIORS,CUTTACK VS VINEET BHARDWAJ,IAS	ADV. VS	// () //
61	D-CONTC/25855/2025 CONTC/3095/2025	PRABHAT KUMAR MOHAPATRA VS MANOJ KUMAR SAHU,OAS	UMA CHARAN MISHRA VS	// () //
62	D-CONTC/25888/2025 CONTC/3096/2025	PRATAP CHANDRA SWAIN VS SHALINI PANDIT, IAS	ADV VS	// () //
63	D-CONTC/25949/2025 CONTC/3097/2025	SURENDRA BARIK VS SONAMIKA RAY, DIST. EDUCATION OFFICER,KHORDHA	AKSHAYA KUMAR SUBUDHI VS	// () //
64	D-CONTC/25952/2025 CONTC/3098/2025	JAGANATHA MAHAPATRO VS ARVIND AGRAWAL,COMMNR. CUM P. SECY, HIGHER EDUCATION DEPT., ODISHA	ADV VS	// () //
65	D-CONTC/25868/2025 CONTC/3099/2025	PRAFULLA KUMAR SAHOO VS ARAVIND AGARWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// () //
66	D-CONTC/25890/2025 CONTC/3100/2025	RAMESH CHANDRA NANDA VS SATYABRATA SAHU, ADDL, CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA	ADV VS	// () //
67	D-CONTC/25939/2025 CONTC/3101/2025	BHARAT NIAL VS KAILASH CHANDRA DAS,ORS	ADV. VS	// () //
68	D-CONTC/26103/2025 CONTC/3102/2025	SANJUKTA MALLICK VS	ADV. VS	// ()

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69	D-CONTC/27030/2025 CONTC/3103/2025	NITYANANDA BARIK,D.E.O.,JAJPUR BASANTA MANJARI BEHERA VS BHASKER LENKA,B.E.O.,SHERGADA,GANJAM	ADV. VS	// // 0 //
70	D-CONTC/27307/2025 CONTC/3104/2025	BIKASHA KUMAR PRADHAN VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// // 0 //
71	D-CONTC/27308/2025 CONTC/3105/2025	RABINDRA PATRA VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// // 0 //
72	D-CONTC/27654/2025 CONTC/3106/2025	DURYODHAN DAS VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // 0 //
73	D-CONTC/26163/2025 CONTC/3107/2025	ISAKA BHUYAN VS SUKANTA PRADHAN,TAHASILDAR,RAYAGADA	ADV. VS	// // 0 //
74	D-CONTC/26164/2025 CONTC/3108/2025	MADHUSUDAN JENA VS DEVIPRASANA SARASWAT,TAHASILDAR,BALASORE	ADV. VS	// // 0 //
75	D-CONTC/26182/2025 CONTC/3109/2025	JYOTSHNA MAYEE KAR VS SANJUKTA MOHAPATRA,OES	ADV. VS	// // 0 //
76	D-CONTC/26413/2025 CONTC/3110/2025	SANJIB KUMAR DAS VS SIBA PRASAD MALLICK,TAHASILDAR,MAHAKALAPARA	ADV. VS	// // 0 //
77	D-CONTC/27381/2025 CONTC/3111/2025	PRASANTA KUMAR DAS VS Y.K.JETHUA,IPS	ADV. VS	// // 0 //
78	D-CONTC/27305/2025 CONTC/3112/2025	PRADEEP KUMAR MAJHI VS SACHIN PAWER,IAS	ADV. VS	// // 0 //
79	D-CONTC/27661/2025 CONTC/3113/2025	SANATANA SAHOO VS SATYABRATA SAHU,IAS	ADV VS	// // 0 //

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80	D-CRLA/20367/2025 CRLA/797/2025	RANJAN KUMAR MALLICK@SAGAR DAS VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	PIPLI /205 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000046/2025
81	D-CRLA/14921/2025 CRLA/798/2025	DEEPAK BADATIYA VS STATE OF ODISHA	SRIHARSA PRASAD DASH VS	CHAMAKHANDI /89 /2025 A.D.J.,CHATRAPUR(Ganjam) Spl/0000003/2025
82	D-CRLA/20460/2025 CRLA/799/2025	AKSHAYA KUMAR CHAND VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CHITRAKONDA /228 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000240/2023
83	D-CRLA/20501/2025 CRLA/800/2025	AJU@AJAYA KUMAR MALIK@AJAY KU. MALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /365 /2015 SPECIAL JUDGE,BHADRAK(Bhadrak) Juv.G.R./0000011/2016
84	D-CRLA/20599/2025 CRLA/801/2025	SIDDHANT SHARMA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHETRARAJPUR /247 /2024 2ND A.D.J., SAMBALPUR(Sambalpur) Spl/0000040/2024
85	D-CRLA/19086/2025 CRLA/802/2025	AKHILA RANA@MOHAPATRA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	NARASINGHPUR /148 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000175/2024
86	D-CRLA/19984/2025 CRLA/803/2025	TAPAS ROUL VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /101 /2009 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000011/2010
87	D-CRLA/19992/2025 CRLA/804/2025	MAGU ROUL VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	KUJANGA /101 /2009 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000011/2010
88	D-CRLA/20413/2025 CRLA/805/2025	BALIREDDI INDUMATHI@B.INDUMATHI VS STATE OF ODISHA	PERLA NOOKA RAJU VS	GOSANINUAGAM /60 /2017 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000143/2021
89	D-CRLA/20534/2025 CRLA/806/2025	SHAIK@SHIK SIRAJ VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	NABARANGAPUR TOWN /322 /2017 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000041/2018
90	D-CRLMC/17404/2025 CRLMC/2498/2025	JITU @ JITENDRA MOHAPATRA VS STATE OF ODISHA	SRIKANTA PANDA VS	NAYAPALLI P.S. /333 /2010 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000124/2020
91	D-CRLMC/18704/2025	YASH GAUTAM	MANAS KUMAR CHAND	JAJPUR ROAD /35 /2023

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	CRLMC/2499/2025	VS STATE OF ODISHA	VS	J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000103/2023
92	D-CRLMC/19462/2025 CRLMC/2500/2025	PRANAYA KUMAR MANTRY VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	SAMBALPUR VIGILANCE /28 /2022 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000013/2024
93	D-CRLMC/19884/2025 CRLMC/2501/2025	SUBASH BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BARANGA /303 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000138/2024
94	D-CRLMC/19981/2025 CRLMC/2502/2025	PADMAN NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	B.SINGHPUR /33 /2017 J.M.F.C.,BORIGUMMA(Koraput) GR/0000494/2017
95	D-CRLMC/20153/2025 CRLMC/2503/2025	BHUBAN MOHAN NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /462 /2022 A.D.J.,DEOGARH(Debagarh) CRREV/0000001/2025
96	D-CRLMC/20467/2025 CRLMC/2504/2025	NILA@NILAKANTHA DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MALGODOWN /231 /2016 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001905/2016
97	D-CRLMC/19053/2025 CRLMC/2505/2025	TAPAN KUMAR DALABEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	HANDAPA /87 /2014 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000065/2017
98	D-CRLMC/19253/2025 CRLMC/2506/2025	MINARA BIBI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALICHANDRAPUR /44 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000272/2025
99	D-CRLMC/19272/2025 CRLMC/2507/2025	JEETENDRA KUMAR MISHRA VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	KEONJHAR TOWN /90 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0000433/2022
100	D-CRLMC/20490/2025 CRLMC/2508/2025	DEBASMITA ACHARYA VS BICHITRA NANDA	NIRANJAN BEHERA VS	// J.M.F.C,CUTTACK(Cuttack) ICC/0000011/2025
101	D-CRLMC/19967/2025 CRLMC/2509/2025	SABITA PANIGRAHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 DISTRICT & SESIONS JUDGE,JEYPORE(J) CRREV/0000007/2024
102	D-CRLMC/20376/2025 CRLMC/2510/2025	HIMANSHU SEKHAR NAIK VS	DEBABRATA RATH VS	SAMBALPUR VIGILANCE /14 /2016 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur)

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103	D-CRLMC/20764/2025 CRLMC/2511/2025	STATE OF ODISHA(VIG.) RUNA @ RINA ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	CT/0000002/2019 MAHAKALPARA /65 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0000823/2019
104	D-CRLMC/20458/2025 CRLMC/2512/2025	DIBYAJIT PATRA @ DIBYAJOTI PATRA @ SANA KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /58 /2025 J.M.F.C.,BALASORE(Baleshwar) CT/0000142/2025
105	D-CRLMC/20461/2025 CRLMC/2513/2025	DIBYAJIT PATRA @ DIBYAJOTI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000016/2022
106	D-CRLMC/19969/2025 CRLMC/2514/2025	BALABHADRA JANI@BALI JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /67 /2018 S.D.J.M.,KORAPUT(Koraput) GR/0000849/2018
107	D-CRLMC/20505/2025 CRLMC/2515/2025	JAGANNATH PATI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	TITILAGARH /15 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000002/2025
108	D-CRLMC/20570/2025 CRLMC/2516/2025	BIJAYA KUMAR ROUT VS STATE OF ODISHA	BIKASH MISHRA VS	// J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI ICC/0000002/2025
109	D-CRLMC/20373/2025 CRLMC/2517/2025	JAGANNATH MAHARANA VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /107 /2003 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000058/2011
110	D-CRLMC/20782/2025 CRLMC/2518/2025	DIPAK KUMAR GHADAI VS SAIBA KADRI	PRATAP KESHARI DEO VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000294/2022
111	D-CRLMP/19673/2025 CRLMP/838/2025	LALIT MOHAN MANGARAJ VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	//0 ()
112	D-CRLMP/19930/2025 CRLMP/839/2025	SUNIL KUMAR PADHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// ()
113	D-CRLMP/17333/2025 CRLMP/840/2025	TAPASWINI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 ()

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114	D-CRLMP/20528/2025 CRLMP/841/2025	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	NALCO /242 /2023 () //
115	D-CRLMP/19866/2025 CRLMP/842/2025	SAMIR RANJAN ROUTRAY VS PRAGYAN PARAMITA SAHOO	SUVASHISH PATTANAİK VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000017/2024
116	D-CRLREV/20328/2025 CRLREV/357/2025	SK.IBRAHİM ALLI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	UDALA /210 /2025 P.M.J.J.B, MAYURBHANJ, BARIPADA(M JJC/0000044/2025
117	D-CRLREV/20489/2025 CRLREV/358/2025	GYANADA PRASANNA SAHOO VS STATE OF ODISHA	BİCHİTRA NARAYANA SATAPATHY VS	ERASAMA /89 /2021 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000420/2021
118	D-CRLREV/20389/2025 CRLREV/359/2025	PRUTHIWIRAJ PAİKRAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KHATİGUDA /111 /2014 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001384/2014
119	D-CRLREV/18542/2025 CRLREV/360/2025	BİPİN PRUSTY VS STATE OF ODISHA	PRATYUSHA NAİDU VS	PIPLI /243 /2019 ASST.SESSION JUDGE,PIPLI(Puri) CRMC/0000003/2022
120	D-CRLREV/20422/2025 CRLREV/361/2025	BHARATI TRADERS,GANJAM VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /122 /2025 A.D.J., GUNUPUR(Rayagada) CRMC/0000005/2025
121	D-CRLREV/20300/2025 CRLREV/362/2025	MANAS RANJAN DAS VS STATE OF ODISHA	BİJAY KUMAR BEHERA VS	BEGUNIA P.S. /149 /2021 2ND A.D.J,KHURDA(Khordha) CRMC/0000007/2025
122	D-CRLREV/19702/2025 CRLREV/363/2025	MAA KALUASUNI REALCON PVT. LTD.,KHURDA VS S.B.CONSULTANCY AND CONSTUCTION PVT. LTD.,KHURDA	SHAKTI PRASAD DAS VS	//0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000114/2024
123	D-FAO/27206/2025 FAO/319/2025	SAPTAGIRI REAL ESTATE PVT. LTD. VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// PRESİDİNG OFFICER, DESIGNATED CO IA/0000005/2021
124	D-MACA/26801/2025 MACA/781/2025	THE BRANCH MANAGER, NEW İNDIA ASSURANCE CO. LTD.,GANJAM VS KANDAGORI GANGA	BİJOY DASMOHAPATRA VS	// A.D.J.,RAYAGADA(Rayagada) Mac/0000012/2020
125	D-MACA/27207/2025	S.B.İ. GENERAL İNSURANCE CO.LTD,BBSR	G.P.DUTTA	//

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	MACA/782/2025	VS ALISHA HARIJAN	VS	A.D.J.,JEYPORE(Koraput) Mac/0000049/2021
126	D-MACA/26653/2025 MACA/783/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS SUPRABHA HALBA	BIJOY DASMOHAPATRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000069/2017
127	D-MACA/25845/2025 MACA/784/2025	SUSANTA KUMAR SAHU @ SUSANTA KUMAR SAHOO VS SYAMAGHANA PRADHAN	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000440/2022
128	D-MACA/27389/2025 MACA/785/2025	BASANTA KUMAR BEHERA VS KATHIA BEHERA	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000173/2017
129	D-RPFAM/24640/2025 RPFAM/187/2025	MINATI DAS VS BIJAYA KUMAR DAS	SOUBHAGYA SWAIN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000182/2023
130	D-RPFAM/27532/2025 RPFAM/188/2025	BHABENDRA MOHANTY @ DHUNU VS SABITA MOHANTY	SAIBRATA RATH VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000244/2024
131	D-RSA/25130/2025 RSA/341/2025	AKBAR KHAN VS NARAYAN PONDA	SOURAV SUMAN BHUYAN VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000005/2024
132	D-RSA/25228/2025 RSA/342/2025	PRAVAT NALINI DAS VS THE COLLECTOR, CUTTACK	AJIT CHANDRA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000013/2023
133	D-RSA/26758/2025 RSA/343/2025	SUSANTA GOCHHAYAT VS PRAFULLA GOCHHAYAT	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur) RFA/0000032/2019
134	D-RSA/23238/2025 RSA/344/2025	AUROBINDA BEHERA VS JANAKI PRADHAN	AMIT KUMAR NATH VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000019/2024
135	D-RVWPET/25140/2025 RVWPET/173/2025	SANJUKTA BISWAL VS NARMADA SAMAL @ BEHURA	SOURAV SUMAN BHUYAN VS	// () //
136	D-RVWPET/27010/2025 RVWPET/174/2025	BASANTI BANJARA VS	ADV. VS	// ()

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137	D-RVWPET/27012/2025 RVWPET/175/2025	SPL. LAND ACQUISITION OFFICER, KHARIAR, NUAPADA CHAMRU PARABHUA @ PARABHOI @ LOHAR VS	ADV. VS	// // ()
138	D-TRP(C)/27294/2025 TRP(C)/213/2025	SPL. LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT , KHARIAR ,NUAPADA SURYA NARAYAN SUBUDHI VS	KHAGESWAR BEHERA VS	// // JUDGE FAMILY COURT-II,BHUBANESW
139	D-TRPCRL/20682/2025 TRPCRL/55/2025	SUNANDA PATRA ANKIT KUMAR DASH VS	MOHAMMED MUSTAQ ANSARI VS	CP/0000672/2024 BOLANGIR SADAR /75 /2025 JUDGE,FAMILY COURT,BALANGIR(Bal
140	D-TRPCRL/20761/2025 TRPCRL/56/2025	SALINI SATPATHY GANESH NAYAK VS	BIDESHI KUMAR GHADEI VS	CRMC/0000025/2025 //0 JUDGE FAMILY COURT-II,BHUBANESW
141	D-WA/19718/2025 WA/1078/2025	SASMITA NAYAK ANJALEE ROUSTRAY VS	SAMEER KUMAR DAS VS	Crp/0000036/2025 // ()
142	D-WA/21391/2025 WA/1079/2025	CHEIF SECY., SECRETARIAT, KHORDHA STATE OF ODISHA VS	SARBESWAR BEHERA, A.G.A VS	// // ()
143	D-WA/23491/2025 WA/1080/2025	SUJATA SAHU STATE BANK OF INDIA, BBSR VS	MAMTA TRIPATHY VS	// // ()
144	D-WA/21403/2025 WA/1081/2025	SUJIT KUMAR GHOSH STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// // ()
145	D-WA/27711/2025 WA/1082/2025	SARAT KUMAR SAHOO SUBHRANSU SEKHAR DEBNATH VS	UMA CHARAN MISHRA VS	// // ()
146	D-WA/20821/2025 WA/1083/2025	THE STATE LEVEL SCRUTINY COMMITTEE,CUTTACK STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
147	D-WA/20818/2025 WA/1084/2025	GOPAL RANA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
		BHAGABATI PADHAN		//

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148	D-WA/21512/2025 WA/1085/2025	STATE OF ODISHA VS SRIKANTA JENA @ SRIKANTA KUMAR JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
149	D-WA/21546/2025 WA/1086/2025	STATE OF ODISHA VS SAUDAMINI PANDA	SUMAN PATTANAYAK VS	// 0 //
150	D-WA/21550/2025 WA/1087/2025	STATE OF ODISHA VS BHAJAMANA KHETI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
151	D-WA/23356/2025 WA/1088/2025	SWAPNA SAGAR BARIK VS UNION OF INDIA	SIDHESWAR MALLIK VS	// 0 //
152	D-WA/21270/2025 WA/1089/2025	PRINCIPAL SECRETARY TO GOVT. OF ODISHA VS MAKUNDA BEHERA	SASWAT DAS,A.G.A VS	// 0 //
153	D-WP(C)/27112/2025 WP(C)/19068/2025	CHANDRA JAKESHIKA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
154	D-WP(C)/25056/2025 WP(C)/19069/2025	SAPAN BEHARI PATI VS UNION OF INDIA	PRAVAT RANJAN SUTAR VS	// 0 //
155	D-WP(C)/25105/2025 WP(C)/19070/2025	DR. KEDAR NATH TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
156	D-WP(C)/27408/2025 WP(C)/19071/2025	NABA APAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
157	D-WP(C)/25662/2025 WP(C)/19072/2025	CHAMPA MALLICK VS CHAIRMAN, ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
158	D-WP(C)/27336/2025 WP(C)/19073/2025	KALINGA NURSING SCHOOL, BBSR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
159	D-WP(C)/25957/2025	SAROJ KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	//

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	WP(C)/19074/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/27325/2025 WP(C)/19075/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	// 0 //
161	D-WP(C)/26984/2025 WP(C)/19076/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	JAGDISH BISWAL VS	// 0 //
162	D-WP(C)/27269/2025 WP(C)/19077/2025	RENUBALA SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
163	D-WP(C)/26895/2025 WP(C)/19078/2025	E.NAGARAJU VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
164	D-WP(C)/27109/2025 WP(C)/19079/2025	RAVANNUR VENKATASESHA SASTRY MURALIDHAR VS THE PRINCIPAL SAINIK SCHOOL BBSR,	SANTOSH KUMAR NANDA VS	// 0 //
165	D-WP(C)/27544/2025 WP(C)/19080/2025	HARAPRASAD MOHAPATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
166	D-WP(C)/27127/2025 WP(C)/19081/2025	JAGANNATH SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
167	D-WP(C)/26578/2025 WP(C)/19082/2025	PARIKHITA KUMAR SAHU VS STATE BANK OF INDIA, MUMBAI	SUBHADUTTA ROUTRAY VS	// 0 //
168	D-WP(C)/27052/2025 WP(C)/19083/2025	GOVERNING BODY OF PANCHASAKHA SANSKRIT HIGHER SECONDARY SCHOOL, VS STATE OF ODISHA	HURNAL KUMAR SWAIN VS	// 0 //
169	D-WP(C)/27228/2025 WP(C)/19084/2025	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
170	D-WP(C)/27125/2025 WP(C)/19085/2025	BHAGABAN SAHOO VS	NIRANJAN NAYAK VS	// 0

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171	D-WP(C)/27545/2025 WP(C)/19086/2025	STATE OF ODISHA RAJA KUMAR BEHERA VS	TANMAY MISHRA VS	// // ()
172	D-WP(C)/27254/2025 WP(C)/19087/2025	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // ()
173	D-WP(C)/27105/2025 WP(C)/19088/2025	STATE OF ODISHA MAMATA MISHRA @ MOHAPATRA VS	SHASHANKA SHEKHAR PATRA VS	// // ()
174	D-WP(C)/27104/2025 WP(C)/19089/2025	STATE OF ODISHA SUNIL KUMAR GARAI VS	SANTOSH KU. NANDA VS	// // ()
175	D-WP(C)/27557/2025 WP(C)/19090/2025	THE PRINCIPAL SAINIK SCHOOL, BBSR NABAKISHORE BEHERA VS	SRINIBASH SATAPATHY VS	// // ()
176	D-WP(C)/27249/2025 WP(C)/19091/2025	STATE OF ODISHA SANTOSH KUMAR DANDSENA VS	BRAJA KISHOR PANDA VS	// // ()
177	D-WP(C)/27563/2025 WP(C)/19092/2025	STATE OF ODISHA NILAMANI BARIK VS	TANMAY MISHRA VS	// // ()
178	D-WP(C)/27250/2025 WP(C)/19093/2025	STATE OF ODISHA BHIMASEN SAHOO VS	BASUDEV BARIK VS	// // ()
179	D-WP(C)/27227/2025 WP(C)/19094/2025	STATE OF ODISHA JIMUTA KESHAREE DAS VS	SHARMISTHA SAMAL VS	// // ()
180	D-WP(C)/27272/2025 WP(C)/19095/2025	STATE OF ODISHA NIRMAL CHANDRA SAHOO VS	SHARMISTHA SAMAL VS	// // ()
181	D-WP(C)/27257/2025 WP(C)/19096/2025	STATE OF ORISSA ABASI SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // () //

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182	D-WP(C)/27273/2025 WP(C)/19097/2025	PARESH KHOSALA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
183	D-WP(C)/27258/2025 WP(C)/19098/2025	MAHESHA CHANDRA NAYAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
184	D-WP(C)/23517/2025 WP(C)/19099/2025	PRADEEP KUMAR PANDA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
185	D-WP(C)/27226/2025 WP(C)/19100/2025	BHARAT CHANDRA BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	D-WP(C)/27275/2025 WP(C)/19101/2025	ANIL KUMAR MALLICK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
187	D-WP(C)/27341/2025 WP(C)/19102/2025	VIVEKANANDA INSTITUTE OF HEALTH SCIENCE, MAYURBHANJ VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
188	D-WP(C)/27277/2025 WP(C)/19103/2025	MULUK CHAND MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	D-WP(C)/27225/2025 WP(C)/19104/2025	JITRAY TUDU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	D-WP(C)/27011/2025 WP(C)/19105/2025	JANGYASENI PRIYADARSINI MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //
191	D-WP(C)/27160/2025 WP(C)/19106/2025	HIMANSU BHUSAN MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
192	D-WP(C)/27566/2025 WP(C)/19107/2025	NIMAI CHARAN SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
193	D-WP(C)/26145/2025	BABAJI JENA @ BABAJI CHARAN JENA	DIBYARANJAN BEHERA	//

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	WP(C)/19108/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/26635/2025 WP(C)/19109/2025	BASANTA KUMAR HEMBRAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
195	D-WP(C)/27645/2025 WP(C)/19110/2025	ARUNA KUMAR MOHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
196	D-WP(C)/27155/2025 WP(C)/19111/2025	UMESH CHANDRA DASH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/27644/2025 WP(C)/19112/2025	SAILABALA SWAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
198	D-WP(C)/27099/2025 WP(C)/19113/2025	MAHENDRA BEHERA VS COLLECTOR, KHURDA	SUBRATA MISHRA VS	// 0 //
199	D-WP(C)/27332/2025 WP(C)/19114/2025	BHASKAR CHANDRA BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
200	D-WP(C)/27638/2025 WP(C)/19115/2025	M/S. ASIAN SUPER SPECIALITY HOSPITAL ENTERPRISES PVT. LTD., BBSR VS COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	ASIT KUMAR DASH VS	// 0 //
201	D-WP(C)/27621/2025 WP(C)/19116/2025	RAJ KISHORE SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
202	D-WP(C)/27001/2025 WP(C)/19117/2025	ARJUNA SWAIN VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
203	D-WP(C)/27446/2025 WP(C)/19118/2025	N. LAXMI VS PUSPALATA PRADHAN	MANAS RANJAN BAUG VS	// 0 //
204	D-WP(C)/27436/2025 WP(C)/19119/2025	BALAJI SWAIN VS	JYOTIRMAYA SAHOO VS	// 0

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205	D-WP(C)/27000/2025 WP(C)/19120/2025	STATE OF ODISHA DURYODHAN PATRA VS	ANIRUDHA DAS VS	// // 0
206	D-WP(C)/27427/2025 WP(C)/19121/2025	STATE OF ODISHA MANGULU GOUDA VS	JYOTIRMAYA SAHOO VS	// // 0
207	D-WP(C)/26987/2025 WP(C)/19122/2025	STATE OF ODISHA RAMESH KUMAR MUKHI VS	BHABANI SHANKAR DAS VS	// // 0
208	D-WP(C)/27569/2025 WP(C)/19123/2025	STATE OF ODISHA JHUNU KANHAR VS	KURESH PRASAD DASH VS	// // 0
209	D-WP(C)/27053/2025 WP(C)/19124/2025	STATE OF ODISHA GAYADHAR PARIDA VS	AMITAV TRIPATHY VS	// // 0
210	D-WP(C)/26828/2025 WP(C)/19125/2025	UNION OF INDIA SANKAR MALLIK VS	DR. JITENDRA KUMAR LENKA VS	// // 0
211	D-WP(C)/27337/2025 WP(C)/19126/2025	STATE OF ODISHA GEDELA. APPA RAO VS	JYOTIRMAY GUPTA VS	// // 0
212	D-WP(C)/27141/2025 WP(C)/19127/2025	STATE OF ODISHA BIRENDRA KUMAR PATI VS	DURGESH NARAYAN RATH VS	// // 0
213	D-WP(C)/25341/2025 WP(C)/19128/2025	STATE OF ODISHA CHAMPALAL JAIN VS	ANIRUDHA DAS VS	// // 0
214	D-WP(C)/26281/2025 WP(C)/19129/2025	COLLECTOR, NABARANGPUR DILU KANDHAPAN VS	SOMANATH MISHRA VS	// // 0
215	D-WP(C)/27652/2025 WP(C)/19130/2025	THE PRINCIPAL GOVT.COLLEGE OF ENGINEERING, BHAWANIPATNA, KALAHANDI SUDAM NAHAK VS	RABINARAYAN MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/27159/2025 WP(C)/19131/2025	SARAT KUMAR SATAPATHY VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/26985/2025 WP(C)/19132/2025	RAMESH KUMAR MUKHI VS STATE OF ORISSA	BHABANI SHANKAR DAS VS	// 0 //
218	D-WP(C)/26693/2025 WP(C)/19133/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
219	D-WP(C)/27251/2025 WP(C)/19134/2025	DONDAPATI YAMINI VS STATE OF ORISSA	RAMA KRISHNA BISOI VS	// 0 //
220	D-WP(C)/26341/2025 WP(C)/19135/2025	SIBA PRASAD SETHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
221	D-WP(C)/27171/2025 WP(C)/19136/2025	BANAMALI BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
222	D-WP(C)/27186/2025 WP(C)/19137/2025	SOMI MALIK VS STATE ELECTION COMMISSION OF ORISSA, BBSR	KISHORE KUMAR MISHRA VS	// 0 //
223	D-WP(C)/26972/2025 WP(C)/19138/2025	KAILASH CHANDRA BAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
224	D-WP(C)/26348/2025 WP(C)/19139/2025	KORAPUT REGIONAL IMPROVEMENT TRUST, KORAPUT VS SUBHADRA DAS	SOURAV SUMAN BHUYAN VS	// 0 //
225	D-WP(C)/27516/2025 WP(C)/19140/2025	TAMANNA PATANAİK VS ENGINEER IN CHIEF, WORKS DEPT., ODISHA, BBSR	AVIJIT PATNAİK VS	// 0 //
226	D-WP(C)/27324/2025 WP(C)/19141/2025	PRAVAT RANJAN SAMAL VS SECY, ODISHA STATE HOUSING BOARD CORPORATION, BBSR	MRUGANKA MAULI PATNAİK VS	// 0 //
227	D-WP(C)/27770/2025	M/S TATA STEEL LTD., DHENKANAL	ADITYA MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19142/2025	VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	VS	0 //
228	D-WP(C)/26678/2025 WP(C)/19143/2025	GANESWAR PRADHAN VS THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
229	D-WP(C)/27432/2025 WP(C)/19144/2025	SATRUGHNA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
230	D-WP(C)/27327/2025 WP(C)/19145/2025	GUNANIDHI SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
231	D-WP(C)/27433/2025 WP(C)/19146/2025	BASANTA KUMAR BHANJA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
232	D-WP(C)/27172/2025 WP(C)/19147/2025	GOKULANANDA NANDA VS STATE OF ODISHA	SASMITA NANDA VS	// 0 //
233	D-WP(C)/24145/2025 WP(C)/19148/2025	DROUPADI SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUTIA VS	// 0 //
234	D-WP(C)/27173/2025 WP(C)/19149/2025	NIRUPAMA BEHERA VS THE GENERAL MANAGER, MAHANADI COALFIELDS LTD., TALCHER, ANGUL	DWARIKA PRASAD MOHANTY VS	// 0 //
235	D-WP(C)/27178/2025 WP(C)/19150/2025	MAKUNDA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
236	D-WP(C)/26677/2025 WP(C)/19151/2025	RAGHUMANI SAHU VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
237	D-WP(C)/27330/2025 WP(C)/19152/2025	RAHMATUN NISSAN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
238	D-WP(C)/27335/2025 WP(C)/19153/2025	NARAYAN SETHI VS	PRATIK DASH VS	// 0

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239	D-WP(C)/27483/2025 WP(C)/19154/2025	STATE OF ODISHA BINOD KUMAR BARALA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// // ()
240	D-WP(C)/26380/2025 WP(C)/19155/2025	BIBEKANANDA SABAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// ()
241	D-WP(C)/27180/2025 WP(C)/19156/2025	MANORANJAN LENKA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// ()
242	D-WP(C)/27344/2025 WP(C)/19157/2025	SOHEB MOHAMMAD VS CHIEF OPERATING OFFICER CUM DIRECTOR OF MEDICAL SERVICE, APPOLLO HOSPITAL ENTERPRISES LTD., BBSR	BRUNDABAN ROUT VS	// ()
243	D-WP(C)/27549/2025 WP(C)/19158/2025	SREEKANTA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// ()
244	D-WP(C)/27434/2025 WP(C)/19159/2025	RAMA KRUSHNA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ()
245	D-WP(C)/26285/2025 WP(C)/19160/2025	DURGA MADHAB DASH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// ()
246	D-WP(C)/27247/2025 WP(C)/19161/2025	KSHIROD KUMAR TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()
247	D-WP(C)/26657/2025 WP(C)/19162/2025	BHUBAN BAG VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()
248	D-WP(C)/26674/2025 WP(C)/19163/2025	LALIT MOHAN PANDA VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARAGARH	PRADIPTA KISHORE BHUYAN VS	// ()
249	D-WP(C)/27435/2025 WP(C)/19164/2025	GANESH CHANDRA MOHAPATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ()

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250	D-WP(C)/27349/2025 WP(C)/19165/2025	SATYANARAYAN PRASAD VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
251	D-WP(C)/26305/2025 WP(C)/19166/2025	ANANT PAIKARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
252	D-WP(C)/27464/2025 WP(C)/19167/2025	BHAJAHARI BEHERA VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// 0 //
253	D-WP(C)/27355/2025 WP(C)/19168/2025	HIMADRI BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
254	D-WP(C)/27482/2025 WP(C)/19169/2025	SANTOSH DAS VS R.T.O.BBSR	KHIROD CHANDRA MAJHI VS	// 0 //
255	D-WP(C)/27360/2025 WP(C)/19170/2025	GANGADHAR DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
256	D-WP(C)/27493/2025 WP(C)/19171/2025	CHANDAN KUMAR JENA VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	BIPIN KUMAR NAYAK VS	// 0 //
257	D-WP(C)/27586/2025 WP(C)/19172/2025	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
258	D-WP(C)/26662/2025 WP(C)/19173/2025	FULLA MAJHI @ PHULLA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
259	D-WP(C)/27496/2025 WP(C)/19174/2025	BRAMHANANDA BISOI VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	BIPIN KUMAR NAYAK VS	// 0 //
260	D-WP(C)/26346/2025 WP(C)/19175/2025	DR. VIVEK PURSOTTAM AGRAWAL VS REGISTRAR, FAMILY COURT, BARGARH	ABHISEK AGARWAL VS	// 0 //
261	D-WP(C)/27522/2025	BIBEKANANDA KAR	JAJATI KESHARI KHUNTIA	//

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	WP(C)/19176/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/27637/2025 WP(C)/19177/2025	PURUSOTTAM MUDULI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
263	D-WP(C)/27361/2025 WP(C)/19178/2025	RANJIT KUMAR NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
264	D-WP(C)/24720/2025 WP(C)/19179/2025	SANTI BARDHAN PARIRAY CHOUDHURY VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
265	D-WP(C)/26016/2025 WP(C)/19180/2025	SURESH VOONA @ V.SURESH, RAYAGADA VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	ADITYA NARAYAN RAY VS	// 0 //
266	D-WP(C)/27647/2025 WP(C)/19181/2025	PRADIP KUMAR SAHU VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
267	D-WP(C)/27526/2025 WP(C)/19182/2025	SUBASINI GAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
268	D-WP(C)/27730/2025 WP(C)/19183/2025	DHRUBA CHARAN SWAIN VS THE CHIEF EXECUTIVE OFFICER, TPNODL , BALASORE	AKSHAYA KUMAR JENA VS	// 0 //
269	D-WP(C)/27370/2025 WP(C)/19184/2025	OM BRAHMABID MISHRA VS SUBHRA MISHRA	SAILABALA JENA VS	// 0 //
270	D-WP(C)/26652/2025 WP(C)/19185/2025	BISHNUPRIYA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
271	D-WP(C)/27590/2025 WP(C)/19186/2025	SAILENDRI SI VS STATE OF ODISHA	MANAS RANJAN DASH VS	// 0 //
272	D-WP(C)/27731/2025 WP(C)/19187/2025	BHUBANANANDA SATAPATHY VS	AKSHAYA KUMAR JENA VS	// 0

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273	D-WP(C)/24735/2025 WP(C)/19188/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL , BALASORE BANAMALI MISHRA VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// // 0 //
274	D-WP(C)/27284/2025 WP(C)/19189/2025	NARSHINGHA MAHAPATRA VS COLLECTOR, PURI	KISHORE KUMAR MISHRA VS	// 0 //
275	D-WP(C)/27762/2025 WP(C)/19190/2025	HEMANTA KUMAR TANDI VS COLLECTOR CUM CEO, ZILLA PARISHAD, KALAHANDI	SUSHANTA KUMAR JOSHI VS	// 0 //
276	D-WP(C)/27673/2025 WP(C)/19191/2025	IDRISH SEKH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
277	D-WP(C)/25317/2025 WP(C)/19192/2025	M/S. RAGHUNATH JEW PANI PANCHAYAT, BALESWAR VS ASSISTANT COMMISSIONER OF STATE TAX, BALESWAR	MADHAB LAL AGARWAL VS	// 0 //
278	D-WP(C)/27413/2025 WP(C)/19193/2025	NIRANJAN DHAL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
279	D-WP(C)/27671/2025 WP(C)/19194/2025	RUBY MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
280	D-WP(C)/27685/2025 WP(C)/19195/2025	SHIBA SANKAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
281	D-WP(C)/27643/2025 WP(C)/19196/2025	SARBESWAR PANDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
282	D-WP(C)/27774/2025 WP(C)/19197/2025	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
283	D-WP(C)/27385/2025 WP(C)/19198/2025	CHAKRADHARA MUKHI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //

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284	D-WP(C)/21693/2025 WP(C)/19199/2025	PRIYABRATA GARANAİK VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
285	D-WP(C)/27779/2025 WP(C)/19200/2025	NIRMAL KUMAR JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
286	D-WP(C)/27391/2025 WP(C)/19201/2025	DR.JAGADISH PRASAD DAS VS STATE OF ODISHA	DEBA PRASAD DAS VS	// 0 //
287	D-WP(C)/27811/2025 WP(C)/19202/2025	LANKESWARI PANI PANCHAYAT, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
288	D-WP(C)/27604/2025 WP(C)/19203/2025	MANI ROUT VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
289	D-WP(C)/25934/2025 WP(C)/19204/2025	ABODH KUMAR RAY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
290	D-WP(C)/27656/2025 WP(C)/19205/2025	BIRENDRA DAS VS R.T.O. KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
291	D-WP(C)/27625/2025 WP(C)/19206/2025	M/S SURYANSU INDUSTRIAL ENGINEERING PVT.LTD VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
292	D-WP(C)/27657/2025 WP(C)/19207/2025	GYANA RANJAN PRADHAN VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
293	D-WP(C)/27628/2025 WP(C)/19208/2025	M/S SURYANSU INDUSTRIAL ENGINEERING PVT.LTD VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
294	D-WP(C)/27658/2025 WP(C)/19209/2025	SUREKHA MOHAKUD VS R.T.O, KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
295	D-WP(C)/27726/2025	RABINDRA KUMAR JENA	AKSHAYA KUMAR JENA	//

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	WP(C)/19210/2025	VS	VS	0
		THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSIONER CORPORATION LTD., KHURDA		//
296	D-WP(C)/27729/2025	NADIA KISHORE JENA	AKSHAYA KUMAR JENA	//
	WP(C)/19211/2025	VS	VS	0
		THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA		//
297	D-WP(C)/27751/2025	KISAN KUMAR RANA	BAIDHAR SAHOO	//
	WP(C)/19212/2025	VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//
298	D-WP(C)/26746/2025	GOBINDA SAGARIA	DHANANJAYA MUND	//
	WP(C)/19213/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/27080/2025	PUNIT RAM GOND	DEEPANKAR PANIGRAHY	//
	WP(C)/19214/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/20425/2025	NABIN KUMAR DEY	SHASHI BHUSAN JENA	//
	WP(C)/19215/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/27445/2025	JYOTSNARANI PRADHAN	DEEPAK KUMAR PANI	//
	WP(C)/19216/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/27060/2025	RAJENDRA KUMAR MAHAKHUD	MANAS KUMAR CHAND	//
	WP(C)/19217/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/27388/2025	SANKAR CHANDRA BISWAS	BISHNU PRASAD PRADHAN	//
	WP(C)/19218/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/27459/2025	GADADHAR MOHAPATRA	DIBYARANJAN BEHERA	//
	WP(C)/19219/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/27093/2025	DINABANDHU MOHAPATRA	ABHIRAM SWAIN	//
	WP(C)/19220/2025	VS	VS	0
		UNION OF INDIA		//
306	D-WP(C)/27377/2025	SAPAN KUMAR BARIK	DHANESWAR BEHERA	//
	WP(C)/19221/2025	VS	VS	0

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307	D-WP(C)/27394/2025 WP(C)/19222/2025	STATE OF ORISSA GANGADHAR ACHARYA VS	PRAMOD KUMAR MISHRA VS	// // ()
308	D-WP(C)/27380/2025 WP(C)/19223/2025	STATE OF ODISHA ASWINI KUMAR SINGH VS	DHANESWAR BEHERA VS	// // ()
309	D-WP(C)/27449/2025 WP(C)/19224/2025	STATE OF ODISHA RANJEETA DIGAL VS	JAGANNATH BHUYAN VS	// // ()
310	D-WP(C)/25788/2025 WP(C)/19225/2025	STATE OF ODISHA THE BUSINESS HEAD, BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR VS	AMAR NATH JHA VS	// // ()
311	D-WP(C)/27398/2025 WP(C)/19226/2025	THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 SANJAY KUMAR GIRI VS	GOPAL PRASAD JENA VS	// // ()
312	D-WP(C)/27428/2025 WP(C)/19227/2025	THE STATE OF ODISHA PURNA CHANDRA PANIGRAHY VS	JYOTIRMAYA SAHOO VS	// // ()
313	D-WP(C)/25797/2025 WP(C)/19228/2025	STATE OF ODISHA THE BUSINESS HEAD, BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR VS	AMAR NATH JHA VS	// // ()
314	D-WP(C)/27429/2025 WP(C)/19229/2025	THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 GAYA PARIDA VS	JYOTIRMAYA SAHOO VS	// // ()
315	D-WP(C)/27399/2025 WP(C)/19230/2025	STATE OF ODISHA ABHIRAM JENA VS	Dilip Kumar Sahu VS	// // ()
316	D-WP(C)/27555/2025 WP(C)/19231/2025	STATE OF ODISHA AMARENDRA PATI VS	SANGRAM JENA VS	// // ()
317	D-WP(C)/26351/2025 WP(C)/19232/2025	STATE OF ODISHA KANCHARANA @ PALAVALASA TOYAJAKSHI VS KANCHARANA UMA MAHESWAR RAO	RABINDRANATH PRUSTY VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/27649/2025 WP(C)/19233/2025	KHIROD KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
319	D-WP(C)/27426/2025 WP(C)/19234/2025	BISWAJIT NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
320	D-WP(C)/27663/2025 WP(C)/19235/2025	M/S. SAI ANWESHA EDUTECH AND REALCON SERVICES PVT. LTD., KHORDA VS ADDITIONAL STATE TAX OFFICER, CT AND GST BHUBANESWAR I CIRCLE, BBSR	DAITARI BEHERA VS	// 0 //
321	D-WP(C)/27778/2025 WP(C)/19236/2025	APARAJITA SATAPATHY VS REVENUE DIVISION COMMISSIONER (RDC) CENTRAL ZONE, CUTTACK	DR. JITENDRA KUMAR LENKA VS	// 0 //
322	D-WP(C)/27665/2025 WP(C)/19237/2025	JISHU KRISHNA PATRA VS ADDL COMMISSIONER OF STATE TAX(APPEAL) CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
323	D-WP(C)/27852/2025 WP(C)/19238/2025	PRABHAKAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
324	D-WP(C)/26539/2025 WP(C)/19239/2025	KAJAL PAIKARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
325	D-WP(C)/27851/2025 WP(C)/19240/2025	T. LAXMIBAI PATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
326	D-WP(C)/27407/2025 WP(C)/19241/2025	RAMESH CHANDRA MOHAPATRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	ARYA DASH VS	// 0 //
327	D-WP(C)/27403/2025 WP(C)/19242/2025	ABU SAMIM KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
328	D-WP(C)/27601/2025 WP(C)/19243/2025	HARIHARA PADHY VS TATA MOTOR FINANCE LIMITED	DEEPALI MAHAPATRA VS	// 0 //
329	D-WP(C)/27430/2025	SATRUGHNA NAHAK	JYOTIRMAYA SAHOO	//

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	WP(C)/19244/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/27596/2025 WP(C)/19245/2025	SURAJIT KUMAR BAGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
331	D-WP(C)/27431/2025 WP(C)/19246/2025	BHUBANESWAR SATAPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
332	D-WP(C)/27007/2025 WP(C)/19247/2025	SIMANCHAL MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
333	D-WP(C)/27423/2025 WP(C)/19248/2025	BASANTI MUDULI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
334	D-WP(C)/27090/2025 WP(C)/19249/2025	KRUPASINDHU PANDIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
335	D-WP(C)/24742/2025 WP(C)/19250/2025	BIRANCHI NARAYAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// 0 //
336	D-WP(C)/27476/2025 WP(C)/19251/2025	DAMODAR MAJHI VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
337	D-WP(C)/27383/2025 WP(C)/19252/2025	GANESHWAR PAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
338	D-WP(C)/26922/2025 WP(C)/19253/2025	SHANKAR EYE FOUNDATION, GANJAM VS REVENUE DIVISIONAL COMMISSIONER (SOUTHERN DIVISION), GANJAM	PAJNARAJ MOHANTY VS	// 0 //
339	D-WP(C)/24452/2025 WP(C)/19254/2025	ANTARYAMI PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
340	D-WP(C)/27502/2025 WP(C)/19255/2025	PREMANANDA HOTA VS	RANJIT SAMAL VS	// 0

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341	D-WP(C)/27295/2025 WP(C)/19256/2025	STATE OF ODISHA AKSHAYA KUMAR PRADHAN VS	SAROJA KANTA SAMAL VS	// // ()
342	D-WP(C)/27101/2025 WP(C)/19257/2025	STATE OF ODISHA DHEERAJ KUMAR DAGA VS	LAXMI SHARMA VS	// // ()
343	D-WPCRL/20441/2025 WPCRL/89/2025	UNION OF INDIA BABULA MOHANTY VS	GYANENDRA KUMAR TRIPATHY VS	// BALIANTA P.S. /219 /2025 ()
344	D-WPCRL/17877/2025 WPCRL/90/2025	STATE OF ODISHA SUJATA MAJHI VS	SAYANTAN PANDA VS	// NAYAPALLI P.S. /245 /2025 ()
345	D-WPCRL/20855/2025 WPCRL/91/2025	STATE OF ODISHA SAMBIT KUMAR VS	JITAMANYU SAHOO VS	// / /0 ()
346	D-ABLAPL/18677/2025 ABLAPL/8152/2025	STATE OF ODISHA GITANJALI SAMANTARAY VS	MANAS KUMAR CHAND VS	// BAGHAMARI /102 /2025 ()
347	D-ABLAPL/20668/2025 ABLAPL/8153/2025	STATE OF ODISHA LAXMAN LENKA @ LAXMAN CHANDRA LENKA VS	SITIKANT MISHRA VS	// RAGHUNATHPUR /132 /2025 ()
348	D-ABLAPL/20578/2025 ABLAPL/8154/2025	STATE OF ODISHA BRAJA KISHORE SWAIN VS	VIVASWAT MOHAPATRA VS	// SATYABADI /360 /2024 ()
349	D-ABLAPL/20685/2025 ABLAPL/8155/2025	STATE OF ODISHA KYABIS PRADHAN @ KYABISH PRADHAN VS	PRAMOD CHANDRA SEJPADA VS	// KHAJURIPADA /175 /2024 ()
350	D-ABLAPL/20600/2025 ABLAPL/8156/2025	STATE OF ODISHA NRUSINGHA BEHERA VS	SAMBEET PATTANAYAK VS	// NIMAPADA /222 /2023 ()
351	D-ABLAPL/20691/2025 ABLAPL/8157/2025	STATE OF ODISHA TUNI SAHOO @ SAGARIKA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /161 /2025 () //

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352	D-ABLAPL/19939/2025 ABLAPL/8158/2025	HEMANTA KUMAR PATRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	JAJPUR ROAD /373 /2025 () //
353	D-ABLAPL/20615/2025 ABLAPL/8159/2025	SARWAN KUMAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA SADAR /215 /2025 () //
354	D-ABLAPL/20703/2025 ABLAPL/8160/2025	MANGARAJ MALLIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHADRAK TOWN /284 /2025 () //
355	D-ABLAPL/20659/2025 ABLAPL/8161/2025	LINKON BHOL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /116 /2025 () //
356	D-ABLAPL/20410/2025 ABLAPL/8162/2025	SHIVAM SINGH @ SHIVAM KUMAR SINGH VS UNION OF INDIA	SARBESWAR SAHOO VS	NCB BHUBANESWAR /3 /2022 () //
357	D-ABLAPL/20661/2025 ABLAPL/8163/2025	SANJAYA NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /217 /2025 () //
358	D-ABLAPL/20719/2025 ABLAPL/8164/2025	SK. AKRAM @ AKRAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
359	D-ABLAPL/19697/2025 ABLAPL/8165/2025	ANUPAMA PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	CHAULIAGANJA /296 /2025 () //
360	D-ABLAPL/20731/2025 ABLAPL/8166/2025	KUNJIA DHAL @ SANTOSH KUMAR DHAL VS STATE OF ODISHA	AKHAND VS	PATTAMUNDAI /122 /2025 () //
361	D-ABLAPL/19966/2025 ABLAPL/8167/2025	RAKESH SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /113 /2025 () //
362	D-ABLAPL/20537/2025 ABLAPL/8168/2025	BISHAL BAG VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /311 /2025 () //
363	D-ABLAPL/20678/2025	PRABHAT BHUYAN	RAKESH BEHERA	/ /0

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	ABLAPL/8169/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/20565/2025 ABLAPL/8170/2025	LALU BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /141 /2025 () //
365	D-ABLAPL/19714/2025 ABLAPL/8171/2025	BIJAY KRUSHNA DAS VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	/ /0 J.M.F.C,TANGI(Khordha) 2(C)CC/0000002/2025
366	D-ABLAPL/20510/2025 ABLAPL/8172/2025	MAHADEV ROUT VS STATE OF ODISHA	ADITYA NARAYAN DASH VS	BALIANTA P.S. /292 /2025 () //
367	D-ABLAPL/20204/2025 ABLAPL/8173/2025	EKA @ SARAT KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	PURI TOWN /270 /2025 () //
368	D-ABLAPL/20381/2025 ABLAPL/8174/2025	SUSANT KUMAR MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /141 /2025 () //
369	D-ABLAPL/20518/2025 ABLAPL/8175/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /151 /2025 () //
370	D-ABLAPL/20522/2025 ABLAPL/8176/2025	CHANDAN KUMAR GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /188 /2025 () //
371	D-ABLAPL/20740/2025 ABLAPL/8177/2025	BIJAY BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /128 /2025 () //
372	D-ABLAPL/20385/2025 ABLAPL/8178/2025	BIJAY PUSURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /339 /2025 () //
373	D-ABLAPL/19482/2025 ABLAPL/8179/2025	DALIA @ ANUPAMA SETHI VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BINJHARPUR /286 /2025 () //
374	D-ABLAPL/19901/2025 ABLAPL/8180/2025	CHANDRAMANI BEHERA VS	BHAGABAN SARANGI VS	TARASINGI /247 /2025 ()

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375	D-ABLAPL/20387/2025 ABLAPL/8181/2025	STATE OF ODISHA SARBA KU. BISOI VS	AMITAV TRIPATHY VS	// MALKANGIRI /337 /2025 ()
376	D-ABLAPL/20356/2025 ABLAPL/8182/2025	STATE OF ODISHA ABINASH ROUSTRAY VS	BISWARANJAN DALAI VS	// BALIANTA P.S. /275 /2025 ()
377	D-ABLAPL/19940/2025 ABLAPL/8183/2025	STATE OF ODISHA HARIHAR LENKA VS	AMITAV TRIPATHY VS	// BOLAGARH P.S. /141 /2025 ()
378	D-ABLAPL/20636/2025 ABLAPL/8184/2025	STATE OF ODISHA BINOD SAHOO VS	SURYA KANTA PRADHAN VS	// CHHENDIPADA /174 /2025 ()
379	D-ABLAPL/20667/2025 ABLAPL/8185/2025	STATE OF ODISHA AJIT NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /430 /2025 ()
380	D-ABLAPL/20443/2025 ABLAPL/8186/2025	STATE OF ODISHA BISWAJIT SAHOO VS	RAJALAXMI BISWAL VS	// N.T.P.C. /109 /2025 ()
381	D-ABLAPL/20709/2025 ABLAPL/8187/2025	STATE OF ODISHA JITUEL ANAND @ AJIT ANANDA VS	AMIT BISWAL VS	// R.UDAYAGIRI /73 /2024 ()
382	D-ABLAPL/20713/2025 ABLAPL/8188/2025	STATE OF ODISHA SAHILDDIN AHMED VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /68 /2025 ()
383	D-ABLAPL/20444/2025 ABLAPL/8189/2025	STATE OF ODISHA RAJA @ PLABAN KUMAR SAHOO VS	MANORANJAN DAS VS	// DHENKANAL SADAR /528 /2025 ()
384	D-ABLAPL/20579/2025 ABLAPL/8190/2025	STATE OF ODISHA MITU MUDULI @ PRASANT KUMAR MUDULI VS	HARAPRASAD PANDA VS	// DHARMASALA /351 /2025 ()
385	D-ABLAPL/16454/2025 ABLAPL/8191/2025	STATE OF ODISHA BISHNU BEHERA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// JUNAGARH /375 /2025 () //

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386	D-ABLAPL/20089/2025 ABLAPL/8192/2025	BIJAYA SOM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /179 /2025 () //
387	D-ABLAPL/19790/2025 ABLAPL/8193/2025	PABITRA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /198 /2025 () //
388	D-ABLAPL/20361/2025 ABLAPL/8194/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHURDA MODEL /221 /2025 () //
389	D-ABLAPL/20430/2025 ABLAPL/8195/2025	GEDELA RAMA BABU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /27 /2025 () //
390	D-ABLAPL/20650/2025 ABLAPL/8196/2025	SAROJ SING VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000188/2025
391	D-ABLAPL/20847/2025 ABLAPL/8197/2025	KRUSHNA CHANDRA MALIK @ KRUSHNA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /492 /2025 () //
392	D-ABLAPL/20664/2025 ABLAPL/8198/2025	SAMARJEET DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /64 /2025 () //
393	D-ABLAPL/20750/2025 ABLAPL/8199/2025	PANCHU GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /196 /2025 () //
394	D-ABLAPL/20651/2025 ABLAPL/8200/2025	KATRA SING @ BAPUNI SING VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000082/2024
395	D-ABLAPL/20770/2025 ABLAPL/8201/2025	SK. IRFAN UDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /287 /2025 () //
396	D-ABLAPL/20717/2025 ABLAPL/8202/2025	JAHUR ALLI KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
397	D-ABLAPL/18205/2025	SOMRITA GHOSH	RUCHI RAJGARHIA	CYBER CRIME AND ECONOMIC OFFEN

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	ABLAPL/8203/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/20718/2025 ABLAPL/8204/2025	PHAKURA ALLI KHAN @ FAK ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
399	D-ABLAPL/20724/2025 ABLAPL/8205/2025	KARMA ORAOAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	KOIDA /112 /2025 () //
400	D-ABLAPL/20777/2025 ABLAPL/8206/2025	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /229 /2024 () //
401	D-ABLAPL/20754/2025 ABLAPL/8207/2025	SURENDRA KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /30 /2013 () //
402	D-ABLAPL/17868/2025 ABLAPL/8208/2025	SOUMYA RANJAN NATH @ LIPU @ SOMYA NATH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BALIMI /125 /2025 () //
403	D-ABLAPL/19615/2025 ABLAPL/8209/2025	BHANUMATI BEHERA VS STATE OF ODISHA	ANSHUMAN PANDA VS	REMUNA /223 /2024 () //
404	D-ABLAPL/20767/2025 ABLAPL/8210/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /28 /2025 () //
405	D-ABLAPL/20559/2025 ABLAPL/8211/2025	KARTIK MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /226 /2025 () //
406	D-ABLAPL/20568/2025 ABLAPL/8212/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHENKANAL SADAR /551 /2025 () //
407	D-ABLAPL/19610/2025 ABLAPL/8213/2025	SANI LUHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA SADAR /250 /2025 () //
408	D-ABLAPL/20513/2025 ABLAPL/8214/2025	NACHIKA LINGA VS	DIPTI RANJAN BHOKTA VS	NARAYANPATNA /40 /2011 ()

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409	D-ABLAPL/20327/2025 ABLAPL/8215/2025	STATE OF ODISHA SUBRAT KUMAR SAHU VS	JANAKI KANTA MAHAPATRA VS	// REAMAL /141 /2025 ()
410	D-ABLAPL/20617/2025 ABLAPL/8216/2025	STATE OF ODISHA ABHIMANYOU PARIDA VS	SATYAJIT MOHAPATRA VS	// SATYABADI /211 /2025 ()
411	D-ABLAPL/20822/2025 ABLAPL/8217/2025	STATE OF ODISHA NIAZ @ NIYAZ KHAN VS	JUGALA KISHORE PANDA VS	// JAGATSINGPUR /453 /2025 ()
412	D-ABLAPL/20580/2025 ABLAPL/8218/2025	STATE OF ODISHA MANGAL NAIK VS	PRANAYANEE DASMOHAPATRA VS	// BADAMBADI /239 /2025 ()
413	D-ABLAPL/20640/2025 ABLAPL/8219/2025	STATE OF ODISHA RAKESH KU AGRAHARI VS	SATYA RANJAN MULIA VS	// MANGALPUR /161 /2025 ()
414	D-ABLAPL/20364/2025 ABLAPL/8220/2025	STATE OF ODISHA DURGA MADHAB NAYAK VS	SULOCHANA PATRO VS	// HINJILI /526 /2025 ()
415	D-ABLAPL/20644/2025 ABLAPL/8221/2025	STATE OF ODISHA TUSHAR KUMAR NAIK @ TAPI VS	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /247 /2025 ()
416	D-ABLAPL/20648/2025 ABLAPL/8222/2025	STATE OF ODISHA MANARANJAN KUANR VS	PRAMOD KUMAR JENA VS	// BASTA /211 /2025 ()
		STATE OF ODISHA		//